

(7)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① DEVESHWAAR J Gen Rep. Counsel for Respondent
for Navin Kumar Muthu

[Signature]

② M. Roshan Abig Positioner
for Harishankar men;

[Signature]

ORDER

Counsel for the petitioner present. Representing counsel for the respondent present.
At request of both sides time is enlarged. Put up on 19.12.2017.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)